NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/25/2016

NAME OF THE PETITIONER(S)

: Mekuba Petroleum India P. Ltd and 3 others

NAME OF THE RESPONDENT(S)

: Wynn's Mekuba India P. Ltd and 5 others

UNDER SECTION

: 397/398

Counsel for R2

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Dr.K. Sheshadri Priyadashini Keesthi Krishna

Counsel for Petitionen COUNSEL FOR RAGES

P. M. Vatrah
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3) ADITI BHOK.

2) A.K.MYLSAMY G P.M. VATSACA

(Se. COUNSEL R. MURAPH

ORDER

Ms P M Vatsala, counsel for petitioner present. Ms Priyadarshini, counsel for R2 present. Ms Aditi Ashok, representing counsel for R4 & R5 are present. Counsel for petitioner sought time to submit final arguments. Time extended at request. Put up on 12.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)